

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00615/2018

Jabalpur, this Monday, the 30th day of July, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Gobinda Singh Choahan, aged about 52 years, S/o Late Shri Krishna Choahan, R/o H.No.2458/A-15/12, Anuradha Colony, Dhobighat Bagicha, Post-Temar Bhita, District – Jabalpur (M.P.) 482001.

2. Ramesh Kumar Mishra, aged about 49 years, S/o Shri Shambhunath Mishra, R/o H.No.2458/E-18, Anuradha Colony, Dhobighat Bagicha, Post-Temar Bhita, District – Jabalpur (M.P.) 482001

-Applicants

(By Advocate – Shri Prateek Dubey)

V e r s u s

1. The Union of India, Department of Posts through it's Assistant Director General (SPN), Dak Bhawan, Sansad Marg, New Delhi – 110001.

2. The Chief Postmaster General, Madhya Pradesh Circle, Bhopal (M.P.) 462012.

3. The Assistant Post Master General, (Establishment/Recruitment), O/o Chief Post Master General, Madhya Pradesh Circle, Bhopal (M.P.) 462012

-Respondents

(By Advocate – Shri Surendra Pratap Singh)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicants seeks to withdraw this Original Application with liberty to file a fresh OA.

Accordingly, the O.A is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
 am/-

(Navin Tandon)
Administrative Member